



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,6th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|--|
| ORDERS | | | | |
| 1 | WP(C)/6472/2017 | ABDUL AHAD CHOUDHURY and 2 ORS. Versus THE UNION OF INDIA and 7 ORS. | MR.S D PURAKAYATHA MR.U CHOUDHURY | DR.B AHMED MS. N SHYAMAL GA, ASSAM MR. A CHETRY SC, INDUSTRIES & COMMERCE MS. P BORGHAIN ASSTT.S.G.I. |
| 2 | I.A.(Civil)/912/2020 in WP(C)/2083/2014 | ATC TELECOM INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 5 ORS | DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN | GA, ASSAM MR. M SARMA (R-5,6) MR. U K BARMAN MS P CHAKRABORTY |
| | WITH WP(C)/2083/2014 CAVT. NO. 549/2014 | M/S VODAFONE SPACETEL LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS | MR.M SARMA MR.J K BHUYAN | GA, ASSAM MR.U K BARMAN MR.A K SINGH MR.V N UPADHYAY FOR CAVEATOR MR.S KURMI MS.P CHAKRABORTY |
| 3 | WP(C)/4826/2021 | AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 2 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA | GA, ASSAM ASSTT.S.G.I. |
| 4 | I.A.(Civil)/2278/2022 in WP(C)/1340/2016 | ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS. | MR.N BARMAN MR R SHARMA | ASSTT.S.G.I. ASSTT.S.G.I. |
| | WITH WP(C)/1340/2016 | ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS. | MR.S K GOSWAMI MR.N BARMAN | C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I. |
| 5 | WP(C)/1417/2024 | SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS | MR M H AHMED I AMIN MR. O ULLAH | GA, ASSAM |
| 6 | WP(C)/4982/2024 | RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR. D P BORAH MR U GHOSH MR. M.A. BARBHUIYA | SC, SEC. EDU. |
| 7 | WP(C)/6290/2024 | KANCHAN DUTTA Versus THE UNION OF INDIA AND 6 ORS. | ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE | GA, ASSAM DY.S.G.I. SC, INDIAN BANK |

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LEAVE NOTE OF ADVOCATES FOR 06/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
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| 20) | MS. S SARMA | 06-02-2025 | To | 07-02-2025 |



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|---|
| ORDERS | | | | |
| 1 | WP(C)/7216/2021 CAVT. NO.08902/021, | BIJAYA LAHON AND 16 ORS. Versus THE STATE OF ASSAM AND 21 ORS. | MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG | MR. U K NAIR (R7) MR R SINGHA (R7) MR R SINGHA (R7) SC, HEALTH AND F W |
| 2 | WP(C)/7311/2021 | DIPOK SAIKIA Versus THE STATE OF ASSAM AND 6 ORS | MR J PAYENG | SC, ELEM. EDU GA, ASSAM |
| 3 | WP(C)/5702/2022 | SUDIPTO SEKHAR PAUL Versus THE STATE OF ASSAM AND 4 ORS | MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI | MR G N SAHEWALLA (r-5) GA, ASSAM MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS T J SAHEWALLA (r-5) SC, EXCISE DEPTT. |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|--|
| ORDERS | | | | |
| 1 | WP(C)/7982/2017 | SOFIUR RAHMAN and 47 ORS. Versus THE STATE OF ASSAM and 3 ORS. | MR.S H RAHMAN MR.D A KAIYUM MR.M RAHMAN MR.E HUSSAIN | SC, FCSCA GA, ASSAM |
| 2 | CRP(IO)/260/2022 | BABUL DAS Versus SIMA RANI DAS AND 10 ORS | MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA | |
| 3 | Cont.Cas(C)/131/2023 | M/S POOJA HARDWARE Versus AVINASH PURUSHOTTAM DAS JOSHI AND ORS. | MS D DAS | |
| 4 | CRP(IO)/296/2023 | SUHAS CHAKRABORTY Versus DEBDULAI PURKAYASTHA AND 28 ORS. | MR. S K GHOSH MS F AHMED | MR. T U LASKAR (r-1 to 8) MS. U BARUAH (r-1 to 8) |
| 5 | CRL.A(J)/87/2024 | MD. SHAH ALAM Versus THE STATE OF ASSAM AND ANR | MS B R A SULTANA | PP, ASSAM |
| 6 | RSA/134/2024 | M/S ASSENT CHEMICALS LTD AND ANR. Versus THE STATE OF ASSAM ND 6 ORS. | MR G N SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI | GA, ASSAM SC, REVENUE |
| 7 | I.A.(Civil)/1418/2024 in RERA APPEAL/4625/2024 | GANESH DAS AND ANR. Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED | MR. S CHAKRABORTY MS. M DAS | |
| | WITH RERA APPEAL/4625/2024 (Filing Number) | GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED | MR. S CHAKRABORTY | |

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